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(e) whether these anomalies were due to negligence on the part of Kendriya Vidyalayas, and School principals and if so, the action taken by Government in this regard?

THE MINISTER OF HUMAN RE-SOURCE DEVELOPMENT (DR. MURLI MANOHAR JOSHI): (a) to (e) The information is being collected and will be laid on the Table of the House.

Violation of GPF Rules in the University of Delhi

4223. SHRI RAHASBIHARI BARIK: Will the Minister of HUMAN RE-SOURCE DEVELOPMENT be pleased to state:

(a) whether a certain amount is payable under GPF rules as Deposit Linked Insurance to the family members of a subscriber to the fund on his death while in service;

(b) whether the amount of deposit under the fund as well as the amount of said Insurance is to be paid simultaneously;

(c) whether there has been any violation of this rule by the University of Delhi, especially by P.G. Men's Hostel under it;

(d) if so, the reasons therefor and the persons responsible for this lapse; and

(e) the action being taken to pay the said amount to the applicants?

THE MINISTER OF HUMAN RE-SOURCE DEVELOPMENT (DR. MURLI MANOHAR JOSHI): (a) and (b) Yes, Sir.

(c) and (d) According to the information furnished by the University of Delhi, the University has not violated any rule in this regard. The dues payable to one deceased employee of PG Men's Hostel were, however, kept pending to recover the amount accepted to be embezzled by him before committing suicide.

(e) The amount of the Deposit Linked Insurance in respect of the aforesaid de-

ceased employee of PG Men's Hostel has since been paid.

Strength of Primary Teachers in the Kendriya Vidyalayas of Delhi region

4224. SHRI RAJ NATH SINGH: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the primary teachers presently inposition and their vacancies alongwith their sanctioned strength in the various Kendriya Vidyalayas of Delhi region; the details thereof, Vidyalaya-wise;

(b) whether there is any proposal to increase the strength of primary teachers in the Delhi region; if so, the details thercof, Vidyalaya-wise;

(c) the criteria/guidelines for the promotion of primary teachers in the Kendriya Vidyalayas;

(d) whether promotion cases of primary teachers of Delhi region are pending; and

(e) if so, by what time these cases will be disposed off?

THE MINISTER OF HUMAN RE-SOURCE DEVELOPMENT (DR. MURLI MANOHAR JOSHI): (a) As per Statement attached. (See below).

(b) Kendriya Vidyalaya Sangathan (KVS) constantly review the strength of Primary Teachers Depending upon the number of children and availability of infrastructural facilitics.

(c) 50% posts of Trained Graduate Teachers are filled by promotion from amongst the Primary Teachers on the basis of seniority subject to rejection of unfit, and 100% posts of Headmaster are filled up on the basis of seniority-cummerit from amongst the Primary Teachers.

(d) and (e) Cases of few primary teachers of Delhi Region could not be considered for want of Annual Confidential Report Asstt. Commissioner, Delhi Region has already been directed to furnish the same. On eventual promotion, these teachers will get their due seniority.

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Statement

Strength of Primary Teachers in the Kendrija Vidyalayas of Delhi Region (As on 31/5/1998)

Name of K.Vs.	No. of post In position Vac sanctoined		on Vacancy	ancy Surplus	
1	2	3	4	5	
Sector-II R.K. Puram	25	27		02	
Sector-IV R.K. Puram	12	12		<u> </u>	
Sector-VIII R.K. Puram	20	20	<u> </u>		
N.M. Road	43	44		01	
INA Colony	19	19	— <u>,</u>		
Pragati Vihar	12	12			
Andrews Ganj	19	22		03	
Masjid Moth	19	18	01 (LL)		
Pushp Vihar	26	26	` ´ ´		
Gole Market	30	30			
S.P. Marg	12	12	_		
AGCR Colony	28	36		08	
New Friends Centre	17	15	02		
No. 1 Delih Cantt.	36	37		01	
No. 2 Delhi Cantt.	37	37		_	
No. 3 Delhi Cantt.	29	28	01*		
No. 5 Denn Cant.	27	20	V.	*As per staff	
			si	tength 1997-98	
Rajokri	13	13			
BSF Chhawla	15	15	03		
Rangpuri	12	10	02	_	
Vikaspuri	24	23	01(LL)		
Janakpuri	29	30		01	
Tagore Garden	25	24	01		
Jharodakalan	18	21	<u> </u>	03	
Keshav Puram	16	17	_	01	
	20	21	_	01	
Pitampura Shalimarbagh	20 25	26		01	
Sainik Vihar	19	19			
Ghoga	06	06	_		
Tughlakabad	25	25	_		
Badarpur	19	20	_	01	
Arjungarh	12	13		01	
No. 1 Faridabad	12	19	_	01	
	15		_	 01	
No. 2 Faridabad Palwal	06	16		01	
	23	06			
Gurgaon		21	02		
Manesar	24	25		01	
Mohamadpur	06	05	01		
Nahara	06	07		01(LL)	
NFL Panipat	22	22	_		
Paluwas (Bhiwani)	06	06			
Hissar Cantt.	19	15	04		

1	2	3	4	5
Jhajjar	06	05	01	
Noida	32	34		02(LL)
No. 1 Hindon	19	19		
No. 2 Hindon	19	19		عجدين ا
VKV, Ghaziabad	16	16		
AFS Dadri	06	06		
NTPC Dadri	19	16	03	
Muradnagar	16	18		02
Babugarh Cantt.	09	09		
No. 4 Delhi Cantt.	13	13	·	
Rohtak	06	06		1918 B
No. 1 Sirsa	12	09	03	
No. 2 Sirsa	12	11	10	
Paschim Vihar	06	06		
Rohini Sec. III	06	06		
Rohini Sec. VIII	06	04	02	

Procedure followed for Amending Memorandum of Association and Rules of KVs

4225. SHRI JALALUDIN ANSARI: SHRI GOVINDRAM MIRI:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the details of the procedure by following which KVs' Memorandum of Association and its Rules and Regulations can be amended and/or deleted;

(b) whether this procedure was followed in the meetings of Board of Governors of KVs (6th September, 1993) and that of General Body of KVs (9th February, 1994); and

(c) if not, the reasons therefor?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (DR. MURLI MANOHAR JOSHI): (a) The Rules of the Sangathan may be altered with the consent of the Government of India/Ministry of Human Resource Development at any time by a resolution passed by a majority of the members present at any meeting of the Sangathan. (b) Yes, Sir.

(c) Does not arise.

Children not attending School

4226. SHRI RAM NATH KOVIND: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that 35 million children in the age group of 6 to 10 years do not attend school;

(b) what is the number of children belonging to SCST out of the above mentioned number of children not attending school; and

(c) the measures Government have taken/propose to take to provide free and compulsory education to children, especially those belonging to SCST?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (DR. MURLI MANOHAR JOSHI): (a) According to available information, nearly 30 million children in the age group 6-10 years are out of school.

(b) Separate information regarding out of school SCST children is not available